

(b) if so, the scale of dearness allowance proposed to be given and from which date; and

(c) if not, the reasons therefor?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No decision in the matter has yet been taken.

(b) Does not arise.

(c) The matter is under examination.

Salaries of Deputy Secretaries and Under Secretaries

402. Shri Bhagwat Jha Azad:
Shri Ram Sewak:
Shri P. G. Sen.
Shri D. D. Mantri:
Shri S. M. Banerjee:

Will the Minister of Finance be please to refer to the reply given to Starred Question No. 457 on the 25th November, 1965 and state:

(a) whether in view of the fact that the salaries of Under Secretaries and Deputy Secretaries of the Government of India have remained practically static since 1947, Government have taken any decision to make an upward revision in their scales of pay on the same lines as has been done in the case of officers above the rank of Joint Secretaries;

(b) if so, the details thereof and from which date they will be made effective; and

(c) if not, whether any revision is contemplated in view of the growing discontent among the officers of the categories referred to in part (a) above?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No, Sir.

(b) Does not arise.

(c) As already indicated in reply to Question No. 457 on 25th Novem-

ber, 1965, a revision of the salary structure at intermediate levels is not contemplated. However, without accusing them of discontent, the question of relief to employees drawing pay above Rs. 1000 is being examined, but no decision has yet been reached.

Jhuggi and Jhopris Scheme

403. Shri Shiv Charan Gupta: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the amount utilized under the Jhuggi Jhopri Scheme in Delhi during 1965-66;

(b) whether any assessment has been made regarding the fresh unauthorized construction of Jhuggis and Jhopris since July, 1961;

(c) how much land has been acquired so far under this scheme; and

(d) how much has been developed and how much is likely to be developed upto the 31st December, 1965?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) The figure would only be known after the financial year is over and the accounts have been completed.

(b) No.

(c) and (d). Information is being collected and will be laid on the table of the Sabha.

Housing Scheme in Third Five Year Plan

404. Shri Shiv Charan Gupta: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the provision made for each State for different Housing Schemes in the Third Five Year Plan;

(b) the amount utilized by each State upto 31st December, 1965 and